

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 113**

**CP/63(CH)2023**

**IN THE MATTER OF:**

**Itfaq Builders Private Limited**

...

**Appellant**

**Versus**

**Registrar Of Companies Jammu  
& Kashmir**

...

**Respondent**

**Under Section: 252(3) CA 2013**

**Order delivered on 26.04.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 17.05.2024.

**Sd/-**

**Court Officer**